

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3779
TO BE ANSWERED ON 12.08.2025**

ATROCITIES AGAINST SCs

3779. SHRI RAJA A:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the total number of cases filed regarding atrocities against Scheduled Castes (SC) during the last three years in the country, State and year-wise;
- (b) whether any compensation paid to such victims, if so, the details thereof, State-wise;
- (c) the details of cases undertaken by National, State Legal Service to assist SC victims of these atrocities; and
- (d) the details of the total number of awareness camps organized under the SC/ST Prevention of Atrocities Act in the country during the last three years, State and year-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a): National Crimes Record Bureau (NCRB) compiles and publishes statistical data on crimes in its publication 'Crime in India'. The published reports are available till the year 2022. As per the NCRB data, the details of number of Crime/Atrocities registered against Scheduled Castes (SCs), State/UT wise, during the year 2020, 2021 and 2022 is at **Annexure-I**.
- (b): The State wise details of funds released under the Centrally Sponsored Scheme for the effective implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 and number of atrocity victims provided relief in last three years is at **Annexure II**.
- (c): National Legal Services Authority (NALSA) does not maintain data with respect to legal assistance provided to the victims of atrocities. However, the number of SC beneficiaries provided legal assistance in the year 2022, 2023 and 2024 is at **Annexure-III**.
- (d): The Department of Social Justice & Empowerment is implementing a Centrally Sponsored Scheme, under which Central Assistance is provided to the States/UTs for effective implementation of the Protection of Civil Rights Act, 1955; the Scheduled Castes (SCs) and the Scheduled Tribes (STs) (Prevention of Atrocities) Act, 1989. Under the Scheme, funds are also released for publicity and awareness activities. As per the information received from States/UTs, the State/UT wise details of awareness camps during the year 2022, 2023 and 2024 is attached as **Annexure IV**.

Annexure-I referred to in reply to part (a) of Lok Sabha unstarred question No. 3779 for answer on 12.08.2025

State/UT-wise Cases Registered under Crime/Atrocities against Scheduled Castes during 2020-2022				
SL	State/UT	2020	2021	2022
1	Andhra Pradesh	1950	2014	2315
2	Arunachal Pradesh	0	0	0
3	Assam	28	15	14
4	Bihar	7368	5842	6509
5	Chhattisgarh	316	330	323
6	Goa	2	4	8
7	Gujarat	1326	1201	1279
8	Haryana	1210	1628	1633
9	Himachal Pradesh	251	244	210
10	Jharkhand	666	546	674
11	Karnataka	1398	1673	1977
12	Kerala	846	948	1050
13	Madhya Pradesh	6899	7214	7733
14	Maharashtra	2569	2503	2743
15	Manipur	0	0	0
16	Meghalaya	0	0	0
17	Mizoram	0	0	5
18	Nagaland #	0	0	0
19	Odisha	2046	2327	2902
20	Punjab	165	200	162
21	Rajasthan	7017	7524	8752
22	Sikkim	0	2	3
23	Tamil Nadu	1274	1377	1761
24	Telangana	1959	1772	1787
25	Tripura	2	3	2
26	Uttar Pradesh	12714	13146	15368
27	Uttarakhand	87	123	114
28	West Bengal	109	108	104
	TOTAL STATE(S)	50202	50744	57428
29	A&N Islands	0	0	0
30	Chandigarh	3	0	4
31	D&N Haveli and Daman & Diu	1	0	0
32	Delhi	69	136	130
33	Jammu & Kashmir	7	13	11
34	Ladakh	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	9	7	9
	TOTAL UT(S)	89	156	154
	TOTAL (ALL INDIA)	50291	50900	57582
Source: Crime in India, published by NCRB				
# Clarifications are pending from Nagaland for the year 2022				

Annexure-II referred to in reply to part (b) of Lok Sabha unstarred question No. 3779 for answer on 12.08.2025

State/UT-wise funds released and number of atrocity victims provided relief in F.Y 2022-23, 2023-24 and 2024-25							
S.No	State/UT	F.Y 2022-23		F.Y 2023-24		F.Y 2024-25	
	State/UT	Central Assistance Released(Rs. in crores)	Number of atrocity victims provided relief	Central Assistance Released(Rs. in crores)	Number of atrocity victims provided relief	Central Assistance Released (Rs. in crores)	Number of atrocity victims provided relief
1	Andhra Pradesh	11.83	11442	14.67	3048	0	4554
2	Assam	0	2	0.54	2	0	4
3	Bihar	44.89	7243	37.63	14795	46.34	15443
4	Chhattisgarh	10.11	1529	13.37	1079	16.88	1338
5	Goa	0	0	0.25	0	0.56	0
6	Gujarat	4.25	1623	29.81	2195	30.12	2659
7	Haryana	29.82	2014	29.43	1601	28.74	1514
8	Himachal Pradesh	3.57	341	2.61	410	2.04	540
9	Jharkhand	0	556	0.81	300	0	274
10	Karnataka	30.98	3090	40	3740	48.66	5167
11	Kerala	2.41	1492	11.32	445	2.36	NA
12	Madhya Pradesh	31.82	6582	63.49	10834	88.12	19359
13	Maharashtra	12.83	2869	37.28	3339	24.52	5661
14	Odisha	21.46	3135	58.03	2647	38.49	2402
15	Punjab	0	119	0	158	0	NA
16	Rajasthan	65.86	15474	42.55	7308	18.62	10269
17	Sikkim	0	0	0.05	0	0.09	0
18	Tamil Nadu	17.88	3870	36.59	5586	32.18	5586
19	Telangana	9.36	2500	8.99	2332	16.19	3635
20	Tripura	0	9	0.11	0	0.2	0
21	Uttar Pradesh	0	23828	1.01	19240	1.18	20074
22	Uttarakhand	91.54	116	97.95	154	89.49	229
23	West Bengal	0.24	319	3.69	347	4.64	430
UNION TERRITORIES							
24	Chandigarh	1.71	0	1.73	0	1.62	0
25	D&NH &D &Diu	0.15	0	0	0	0.08	1
26	NCT of Delhi	0.4	0	0.18	65	0.6	45
27	Jammu & Kashmir	0	0	0	7	0.55	0
28	Ladakh	0	0	0	0	0.08	0
29	Puducherry	0.34	19	1.39	35	0.85	32
30	Others	1.25	-	1.82	-	2.09	-
	Total	392.7	88172	535.3	79667	495.29	99216

NA= Not available

(Note: 7 States/UTs of Arunachal Pradesh, Mizoram, Manipur, Meghalaya, Nagaland, A&N Islands and Lakshadweep do not seek Central Assistance under the scheme)

Annexure-III referred to in reply to part (c) of Lok Sabha unstarred question No. 3779 for answer on 12.08.2025

Legal Aid Beneficiaries				
S.No.	State Legal Service Authorities	2022	2023	2024
		SC	SC	SC
1	Andhra Pradesh	230	182	226
2	Arunachal Pradesh	485	288	1250
3	Assam	4131	1178	676
4	Bihar	11877	6348	4802
5	Chhattisgarh	4327	5601	10032
6	Goa	6	6	8
7	Gujarat	2655	2570	3895
8	Haryana	397	450	577
9	Himachal Pradesh	475	567	554
10	Jharkhand	41994	325	24097
11	Karnataka	4950	792	835
12	Kerala	3374	1316	25370
13	Madhya Pradesh	15829	0	11178
14	Maharashtra	31267	1341	1880
15	Manipur	1200	657	303
16	Meghalaya	27	26	13
17	Mizoram	9	0	0
18	Nagaland	447	87	387
19	Odisha	1483	1249	1544
20	Punjab	2818	2164	2770
21	Rajasthan	242	177	159
22	Sikkim	31	21	27
23	Tamil Nadu	2108	2,125	2,214
24	Telangana	138	119	282
25	Tripura	9033	65	108
26	Uttar Pradesh	25819	23411	37427
27	Uttarakhand	155	49	266
28	West Bengal	2312	2205	10235
29	A&N Islands	0	0	0
30	Chandigarh	4	8	14
31	Dadra & Nagar Haveli	1	2	1
32	Daman & Diu	48	135	9
33	Delhi	1469	1821	1688
34	Jammu & Kashmir	572	310	1141
35	Ladakh	0	0	38
36	Lakshadweep	0	0	0
37	Puducherry	17	29	28
TOTAL		169930	55624	144034

Source: NALSA

Annexure-IV referred to in reply to part (d) of Lok Sabha unstarred question No. 3779 for answer on 12.08.2025

State and UT wise number of awareness programmes conducted during the year 2022, 2023 and 2024.

S.NO	States/UTs	2022	2023	2024
1	Andhra Pradesh	2199	3321	2238
2	Arunachal Pradesh	NIL	NIL	*
3	Assam	0	0	84
4	Bihar	0	0	0
5	Chhattisgarh	0	71	84
6	Gujarat	2	2	9
7	Goa	0	0	0
8	Haryana	280	412	177
9	Himachal Pradesh	48	65	96
10	Jharkhand	0	69	16
11	Karnataka	782	762	2238
12	Kerala	408	1549	1728
13	Madhya Pradesh	101	551	10
14	Maharashtra	4448	4695	4346
15	Manipur	NIL	*	*
16	Meghalaya	NIL	NIL	*
17	Mizoram	NIL	NIL	*
18	Nagaland	NIL	*	NIL
19	Odisha	10	0	3
20	Punjab	1138	1138	*
21	Rajasthan	0	0	0
22	Sikkim	0	0	0
23	Tamil Nadu	988	3221	3794
24	Telangana	4115	3342	0
25	Tripura	0	0	0
26	Uttarakhand	118	300	186
27	Uttar Pradesh	0	0	0
28	West Bengal	47	27	31
UNION TERRITORIES				
1	Andaman & Nicobar Islands	NIL	NIL	*
2	Chandigarh	1	1	1
3	Dadra & Nagar Haveli and Daman & Diu	0	0	0
4	Delhi	4	3	*
5	Jammu And Kashmir	66	98	*
6	Ladakh	0	0	*
7	Lakshadweep	NIL	NIL	NIL
8	Puducherry	0	0	0

NIL- State/UT does not seek Central Assistance under the scheme

*- The material for the annual report for the SC/ST (PoA) Act, 1989 has not been sent by the States/UTs.
